

Industrial Estates in Universities

- *171. { **Shri D. C. Sharma:**
Shri Madhusudan Rao:

Will the Minister of **Education** be pleased to refer to the reply given to Starred Question No. 744 on the 9th December, 1959 and state the progress made in the scheme to start small industrial estates in selected Universities in the country?

The Minister of Education (Dr. K. L. Shrimall): Two more Universities have agreed to the setting up of Industrial Estates in their campuses.

Bureau for the Prevention of Crime

- *172. { **Shri Pangarkar:**
Shri D. C. Sharma:

Will the Minister of **Home Affairs** be pleased to refer to reply given to Starred Question No. 1005 on 17th December, 1959 and state:

(a) the further progress since made in the establishment of the Bureau for the prevention of crime and treatment of offenders; and

(b) when it is likely to start working?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b). Accommodation for the Bureau is being secured and it will start functioning as soon as possible thereafter.

Lok Sahayak Sena

- *173. { **Dr. Ram Subhag Singh:**
Shri Aurobindo Ghosal:
Shri B. Das Gupta:
Shri S. A. Mehdi:

Will the Minister of **Defence** be pleased to state:

(a) whether Lok Sahayak Sena scheme has been reorganised;

(b) if so, what are its main features; and

(c) in how many States the Scheme has been introduced on new lines?

The Minister of Defence (Shri Krishna Menon): (a) to (c). A scheme of reorganisation is expected to be finalised shortly. The scheme may seek to cover all the States.

Vegetable Oils

*174. **Shri Tangamani:** Will the Minister of **Finance** be pleased to

refer to the reply given to Starred Question No. 1146 on the 22nd December, 1959 and state:

(a) whether Government have arrived at a formula for simplifying the taxation procedure for Vegetable oils extracted through Pinto and Rotaries;

(b) if so, what is the formula arrived at; and

(c) when will it be put into operation?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) to (c). The question of revising the existing compounded rates of levy in respect of Vegetable non-essential oil units is still under examination of the Government. As already stated the revised scheme will be duly notified as soon as a final decision is taken.

Noonmati Refinery

- *175. { **Shri Ram Krishan Gupta:**
Shri D. C. Sharma:
Shri S. C. Samanta:
Shri Subodh Hanada:
Shri R. C. Majhi:
Shri Rameshwar Tantia:
Shri Pangarkar:
Shri B. Das Gupta:
Shri Aurobindo Ghosal:

Will the Minister of **Steel, Mines and Fuel** be pleased to refer to the reply given to Starred Question No. 92 on the 18th November, 1959 and state:

(a) the progress made in the setting up of a refinery at Noonmati (Gauhati);

(b) whether arrangements for the inspection and testing of the material and equipment received from Rumania have been completed;

(c) if so, the nature of steps taken for utilisation of this material and equipment; and

(d) by what time the work for setting up this refinery will be completed?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) A statement is laid on the Table of the House. [See Appendix I, annexure No. 50].